

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3672
ANSWERED ON:13.02.2014
R APDRP
Owaisi Shri Asaduddin

Will the Minister of POWER be pleased to state:

- (a) whether the Government is providing financial assistance in the form of loans against sanctioned projects under Restructured Accelerated Power Development and Reforms Programme (R-APDRP) ;
- (b) if so, the details thereof along with the total funds provided so far under the Scheme and the number of towns covered under Supervising Control and Data Acquisition (SCADA);
- (c) whether the Government has reviewed the Scheme;
- (d) if so, the details thereof; and
- (e) the extent to which the Scheme has been helpful to reduce Aggregate Technical and Commercial (AT&C) losses and to create necessary infrastructure under SCADA?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Yes, Madam. The Government is providing financial assistance in the form of loans against sanctioned projects under Restructured Accelerated Power Development and Reforms Programme (R-APDRP).

(b) : Re-structured APDRP was approved as Central Sector Scheme on 31.07.2008 with total outlay of Rs. 51,577 crore. The focus of the programme is on actual, demonstrable performance in terms of AT&C loss reduction. The coverage of programme is urban areas – towns and cities with population more than 30,000 (10,000 for special category states). Projects under the scheme are being taken up in two parts. Part-A is for establishing IT enabled system for energy accounting / auditing and SCADA for big cities (population: 4 lacs and Annual Energy Input: 350 MU) whereas Part-B is for regular distribution up- gradation & strengthening projects. As on 31.01.2013, under R-APDRP, schemes worth Rs. 37190 crore have been sanctioned and Rs. 7143 crore has been disbursed as per details described below:

Part-A (IT)

Under Part-A(IT), schemes worth Rs. 5234 Crore for all eligible 1398 towns of 29 States have been sanctioned and an amount of Rs. 2368 Crore has been disbursed.

Part-A(SCADA)

Under Part-A(SCADA), schemes worth Rs. 1575 Crore in all eligible 70 towns have been sanctioned and an amount of Rs. 412 Crore has been disbursed.

System Strengthening Projects under Part-B

Under Part-B, schemes worth Rs. 30381 Crore in 1229 eligible towns have been sanctioned and an amount of Rs. 4363 Crore has been disbursed till date.

(c) & (d) : The scheme has been reviewed by Government and CCEA has approved the continuation of R-APDRP in XII/XIII Plan. The gist of the proposal approved by CCEA is:

- Continuation of R-APDRP in XII/XIII Plan.
- Extension of the completion time for Part-A projects under R- APDRP by another two years.
- Extending funding under Part-C for innovative/ Pilot projects.
- Extending coverage of Part-B to SCADA towns even when AT&C losses are less than 15%.

- Extending coverage of Part-B projects to towns of religious and tourist importance irrespective of town's AT&C loss level (Subject to ceiling of 10 religious towns).

- Extending R-APDRP assistant to Central Electricity Supply Utility (CESU), Odisha.

(e) : The aim of R-APDRP is reduction of AT&C losses to below 15% in towns where scheme has been sanctioned. It also aims at reduction of utility level AT&C losses by 1.5% per year if existing losses <30% and by 3% per year if existing losses are >30%. R-APDRP schemes are at various stages of implementation & Part-A(IT) system has yet to be verified to be completed in any state till date. As such, reduction of AT&C losses cannot be ascertained as yet.